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From: salil p <salilp_1@yahoo.co.in>
To: "advmn@traigov.in" <advmn@traigov.in>
Date: Sun, 20 Oct 2024 07:55:48 +0530
Subject: Satellite Based commercial communication
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Sir,

This is is response to your consultation paper 13/2024 for satellite based commercial communication.

Whatever the clauses you add, please ensure foreign based entities (eg starlink) are not given license to operate in India.

India has many challenging situations like naxalism, terrorism or riots and during handling those, many a times had to shut off internet. But giving these satellite internet licenses to foreign entities will take away this control from govt of India.

Indian companies are capable to provide such services. We don't want our adversaries to take control of our problems and run it against us.

Please read this thread

<https://x.com/aravind/status/1846854889093452151?t=TiTi4kI02xy3WseN9voIAg&s=19>

https://x.com/aravind/status/1846902449472524313?t=Jhdd_liHW1-pDX8SRIZPtw&s=19

Regards
Salil P